OFFICE ORDER

In continuation to this Ministry's Office Order of even number dated 26.4.2011, 16.05.2011 and 21.06.2011, the consolidated consultation fee payable to Shri N.K. Vig, a retired officer of the Central Secretariat Service on his engagement as a full time Consultant in the Ministry of Corporate Affairs is revised to Rs.27882/- w.e.f. 10.03.2011 to 9.7.2011.

2. The expenditure involved in this sanction will be met from Demand No.18, 3451-Secretariat Economic Services (Major Head), 00.090 – Secretariat (Minor Head), 05- Ministry of Corporate Affairs, 05.03 – Establishment, 05.03.28 – Professional Services for the financial year 2011-12.

Under Secretary to the Govt. of India

1. Pay & Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi.
2. Cash Section (2 copies).
3. Shri N.K. Vig, Consultant, New Delhi.
4. AS&FA, Ministry of Corporate Affairs.
5. PS to Corporate Affairs Minister/PS to MOS, Corporate Affairs.
6. Secretary/AS/JS(A)/JS(R)/EA.
7. e-Governance Cell for uploading in MCA Website under Employee’s Corner-New appointments/recruitment.
8. Guard File.